

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 809  
(To be answered on the 6<sup>th</sup> February 2020)**

**SECURITY LAPSES AT AIRPORTS**

**809. MS. MIMI CHAKRABORTY**

**Will the Minister of CIVIL AVIATION**

**नागर विमानतल मंत्री**

**be pleased to state:-**

- (a) whether serious major complaints of security lapses particularly in the apron and ground handling services have been noticed during different surprise checks by DGCA officials at different airports;
- (b) if so, the details thereof; and
- (c) the action taken both technically and day-to-day observance therefor?

**ANSWER**

**Minister of State (IC) in the Ministry of CIVIL AVIATION**

**नागर विमानतल मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)**

**(Shri Hardeep Singh Puri)**

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(a) & (b): No, Sir. No security lapses have been noticed by Directorate General of Civil Aviation (DGCA) in the apron and ground handling services during security checks conducted at airports as DGCA is the safety regulator. However, a total of 39 cases of security lapses at the airports have been noticed by the security regulator, Bureau of Civil Aviation Security (BCAS) during last 3 years.

(c): BCAS is the regulatory authority for civil aviation security which brings security lapses to the notice of the concerned agencies for taking appropriate corrective/remedial action. BCAS also issues technical guidelines/instructions from time to time to avoid such lapses. Some of the steps taken to strengthen security arrangements include deployment of Central Industrial Security Force (CISF) at airports, deployment of Quick Reaction Teams (QRTs) at major airports and regular monitoring of security arrangements through inspections and dummy checks. Based on the observations, corrective actions are taken as per the appropriate regulation.

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